

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 43/89

DATED TUESDAY THE THIRTYFIRST DAY OF JANUARY  
NINETEEN HUNDRED AND EIGHTY NINE

PRESENT

HON'BLE SHRI G. SREEDHARAN NAIR, JUDICIAL MEMBER

&

HON'BLE SHRI N. V. KRISHNAN, ADMINISTRATIVE MEMBER

V. Rajasekharan Nair

Applicant

Vs.

1. Union of India represented by the  
Registrar General of India,  
New Delhi-110011

2. Krishnan Gurukkal, Senior Supervisor,  
Census Computer Centre, Kowdiar P.O.  
Trivandrum-3

3. G. Balakrishnan Nair, Investigator,  
Census Office, Kowdiar P.O.,  
Trivandrum-3

4. Smt. K. Sulabhamma, Investigator,  
Census Office, Kowdiar P.O.,  
Trivandrum-3

5. E. J. Varghese, Investigator,  
Census Office, Kowdiar P.O.,  
Trivandrum-3 and

6. Smt. M. Ambujakshy Amma, Investigator,  
Census Office, Kowdiar P.O.,  
Trivandrum

Respondents

M/s. C.P. Damodaran Nair &  
D. Krishna Prasad

Counsel for  
respondents

Mr. P.V. Madhavan Nambiar, SCGSC

Counsel for the  
respondent NO.1

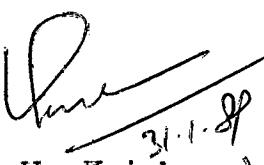
O R D E R  
(Pronounced by Hon'ble Shri G. Sreedharan Nair)

Copies of the application and the documents have been  
served on the Senior Central Government Standing Counsel on  
behalf of the first respondent.

2. Though the main relief claimed in this application is for a direction to the first respondent to promote the applicant to the post of Investigator, it was submitted by the counsel for the applicant that the applicant will be satisfied with the alternative relief by issue of a direction to the first respondent to consider and dispose of the representation dated 3.12.1987 presented by the applicant to the first respondent. Admittedly, the said representation has not yet been considered.

3. In the circumstances, we admit the application and dispose of it with the direction to the first respondent to consider and dispose of the representation presented by the applicant on 3.12.1987 within a period of one month of receipt of a copy of this order.

4. The application is disposed of accordingly.



31.1.89  
(N. V. Krishnan)  
Administrative Member  
31.1.1989



31.1.89  
(G. Sreedharan Nair)  
Judicial Member  
31.1.1989

kmn

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 43/89

DATED TUESDAY THE THIRTYFIRST DAY OF JANUARY  
NINETEEN HUNDRED AND EIGHTY NINE

PRESENT

HON'BLE SHRI G. SREEDHARAN NAIR, JUDICIAL MEMBER

&

HON'BLE SHRI N. V. KRISHNAN, ADMINISTRATIVE MEMBER

V. Rajasekharan Nair

Applicant

Vs.

1. Union of India represented by the  
Registrar General of India,  
New Delhi-110011

2. Krishnan Gurukkal, Senior Supervisor,  
Census Computer Centre, Kowdiar P.O.  
Trivandrum-3

3. G. Balakrishnan Nair, Investigator,  
Census Office, Kowdiar P.O.,  
Trivandrum-3

4. Smt. K. Sulabhamma, Investigator,  
Census Office, Kowdiar P.O.,  
Trivandrum-3

5. E. J. Varghese, Investigator,  
Census Office, Kowdiar P.O.,  
Trivandrum-3 and

6. Smt. M. Ambujakshy Amma, Investigator,  
Census Office, Kowdiar P.O.,  
Trivandrum

Respondents

M/s. C.P. Damodaran Nair &  
D. Krishna Prasad

Counsel for  
respondents

Mr. P.V. Madhavan Nambiar, SCGSC

Counsel for the  
respondent NO.1

O R D E R  
(Pronounced by Hon'ble Shri G. Sreedharan Nair)

Copies of the application and the documents have been  
served on the Senior Central Government Standing Counsel on  
behalf of the first respondent.

2. Though the main relief claimed in this application is for a direction to the first respondent to promote the applicant to the post of Investigator, it was submitted by the counsel for the applicant that the applicant will be satisfied with the alternative relief by issue of a direction to the first respondent to consider and dispose of the representation dated 3.12.1987 presented by the applicant to the first respondent. Admittedly, the said representation has not yet been considered.

3. In the circumstances, we admit the application and dispose it of with the direction to the first respondent to consider and dispose of the representation presented by the applicant on 3.12.1987 within a period of one month of receipt of a copy of this order.

4. The application is disposed of accordingly.

Sd/-

(N. V. Krishnan)  
Administrative Member  
31.1.1989

Sd/-

(G. Sreedharan Nair)  
Judicial Member  
31.1.1989

kmn

TRUE COPY

Dated .....

Deputy Registrar

checked  
7/2